

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512
IB-702/ND/2023

IN THE MATTER OF:

Bank of Maharashtra

Vs.

Vikas Vasudev

.....Applicant

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 30.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Nishant Awana, Rini Badoni and Nitya Sharma

For the Respondent :

ORDER

Due to paucity of time, list this matter on **06.06.2024**.

Sd/-

(Court Officer)